

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 18922/2017

ARVIND & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.88158/2017-EXEMPTION FROM FILING O.T. and IA
No.88156/2017-CONDONATION OF DELAY IN REFILING)

Date : 04-01-2018 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
[IN CHAMBERS]

For Petitioner(s) Mr. Rutwik Panda, AOR
Ms. C. Rubavathi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The delay in refiling the Special Leave Petition is condoned.

(SONALI SAUND)
SENIOR PERSONAL ASSISTANT

(SUMAN JAIN)
COURT MASTER